

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 821**  
ANSWERED ON 28<sup>TH</sup> APRIL, 2016

**DEFECTS IN NHS**

821. SHRI DEVAJIBHAI G. FATEPARA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the number of engineering/structural defects in construction of National Highways causing accidents have come to the notice of the Government across the country during the last three years, State/UT-wise and NH-wise along with the action taken/being taken by the Government to remove such engineering/structural defects so far; and

(b) whether the Government has received any complaints from various quarters on the engineering/structural defects in National Highways in the country during the said period, if so, the details thereof, State/UT-wise and NH-wise?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) National Highways are designed and Constructed as per the standards and specifications laid down by the Indian Road Congress (IRC) & Ministry of Road Transport & Highways (MoRTH) guidelines which include safety aspects. Engineering/structural defects noticed during design, construction & maintenance of National Highways are corrected suitably as per the provisions of the contract agreements. Road safety audits are also conducted for identifying the safety concerns which are rectified through remedial measures.

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